



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,14th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WA/392/2022	BANDISH ENTERPRISE Versus THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI MR P CHOUDHURY MR B P BORAH	MR. P SENGUPTA (R-5,6,7,8) SC, NRL
2	I.A.(Civil)/1723/2023 in WA/160/2019	ON THE DEATH OF APPELLANT NO. 2 DEEPANKAR DEKA Versus THE STATE OF ASSAM AND ORS.	MR S SARMA MR. J DEKA MR. T K BHUYAN	GA, ASSAM MR. N N JHA MS M SAHOO SC, REVENUE
	WITH WA/160/2019	ON THE DEATH OF HALADHAR DEKA @ DR. HALADHAR DEKA, HIS LEGAL HEIRS SMTI. CHANDRA PRABHA DEKA AND 2 Versus THE STATE OF ASSAM AND 10 ORS.	MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN	GA, ASSAM SC, REVENUE
3	WP(C)/4220/2023	APURBA BAISHYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH LEGAL AID COUNSEL	SC, P H E
4	I.A.(Civil)/203/2024 in WA/15932/2023	TILAK NATH Versus THE STATE OF ASSAM AND 16 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	SC, P AND R.D. GA, ASSAM MR. M NATH (r-6 to 12,14 to 17) MR. D P BORAH (r-6 to 12,14 to 17) MR. A BHATTACHARJEE (r-6 to 12,14 to 17) MR U GHOSH (r-6 to 12,14 to 17)
	WITH WA/15932/2023 (Filing Number)	TILAK NATH Versus THE STATE OF ASSAM AND 16 ORS F	MR. FIRUZ KHAN	

5 [I.A.\(Civil\)/1000/2024](#)
in Review.Pet./2974/2024

DR. DIPANJALI SAIKIA AND ANR
Versus
THE STATE OF ASSAM AND 11 ORS

MR. B PURKAYASTHA
MR. S SUTRADHAR

SC, HIGHER EDU
MR. D P CHALIHA (r-11)
SC, T U
K U AHMED(R-10)
MS P SARMA(R-10)
MR. U P CHALIHA (r-11)
MS M ROY (r-11)
DY.S.G.I.
SC, ASSAM UNIVERSITY
SC, DIB. UNIVERSITY
SC, G U
SC, U G C

WITH
[Review.Pet./2974/2024](#)
(Filing Number)

DR. DIPANJALI SAIKIA AND ANR
Versus
THE STATE OF ASSAM AND 11 ORS A

MR. B PURKAYASTHA

6 [WP\(C\)/4233/2024](#)

MEHER FOUNDATIONS AND CIVIL
ENGINEERS PVT LTD
Versus
THE NATIONAL THERMAL POWER
CORPORATION LIMITED AND 2 ORS

MR. D NATH
MS. N BARMAN
MR D KALITA
O ASSUMI

7 [WP\(C\)/5045/2024](#)

DR. MD YAMIN HASSAN
Versus
THE STATE OF ASSAM AND 5 ORS

MR I HASSAN

SC, HIGHER EDU
SC, G U
SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
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28)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
29)	MR. R P SINGH	14-11-2024	To	06-12-2024
30)	MR S KHOUND	14-11-2024	To	14-11-2024
31)	MR. S N KRISHNATRAYA	13-11-2024	To	14-11-2024
32)	MR M Z AHMED	13-11-2024	To	24-11-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/842/2023	SMT. MANIKA KALITA DEKA Versus THE STATE OF ASSAM AND 8 ORS.	MR. S KALITA MR. S KAKATI MR P DAS GUNJAN DAS	GA, ASSAM
2	WP(C)/1012/2023	ENTAZ ALI MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
3	WP(C)/1110/2023	LAKSHESWAR TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. R SALOI MR. S BORTHAKUR MS. S KAKATI MR S NANDI	GA, ASSAM SC, BTC SC, REVENUE
4	WP(C)/4796/2023	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	GA, ASSAM
5	WP(C)/6932/2023	AJOY DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U SAIKIA MR. Z ISLAM	GA, ASSAM MRS. K BARPUZARI (R4) MR. A CHAMUAH (R4) MR. J KALITA (R4)

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./27/2023	THE STATE OF ASSAM AND 4 ORS. Versus NAZIB UDDIN LASKAR AND 2 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	
2	I.A.(Civil)/2585/2023 in CRP/255/2013	SHRI PAWAN GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	
	WITH CRP/255/2013	MONAKO GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS.	MR.S P ROY MR.D NANDI MR.K RAJBONGSHI	
3	WP(C)/7512/2023	AMINUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR	SC, SEC. EDU.
4	WA/47/2024 CAVT. NO.13922/023,	NORTH EAST FRONTIER RAILWAY AND ANR. Versus M/S INFOTECH SOLUTION AND 2 ORS.	MR. B CHAKRAVARTY	MR. P BHOWMICK FOR CAVEATOR
5	WP(C)/2411/2024	REHAN BASFORE AND ANR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, HEALTH AND FAMILY WELFARE DEPTT AND 7 ORS	MD A ALI	GA, ASSAM SC, AG SC, HEALTH SC, FINANCE
6	WP(C)/3435/2024	ROFIQUL ISLAM MONDAL Versus THE PUNJAB NATIONAL BANK AND 3 ORS	MR. M HUSSAIN MR M KHAN MR A.K. MOLLAH	SC, PNB
7	WP(C)/3625/2024	SOLEMAN HOQUE @ SOLAMAN HAQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	SC, NHM SC, HEALTH

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